

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Appeal/1(AHM)2021

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021**

Name of the Company: Manoj Laljibhai Baldha
V/s
Akshar Spintex & Ors

Section: 59 of Co.Act, 2013

ORDER

Learned CS Mr. Niraj Trivedi appeared for the Petitioner.

We direct the Petitioner to serve notice to the Respondent by speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 10.03.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2021